

India to explore and assess the tuna fishery resources in Indian water.

- (8) Schemes for equity participation in deep sea fishing, utilisation of trash fish for conversion into value-added products and scheme to provide communication facilities for deep sea fishing vessels have been taken up in the annual plan 1991-92.
- (9) Provision of subsidy for the acquisition of Individual Quick Freezing Machinery/accessories, acquisition of refrigerated vehicle by sea food processing unit, installation of ice-making machine for in-plant use, plate freezer, upgradation of deficient cold storages, setting up of mini laboratories etc.
- (10) Assistance to State Government/State Government undertakings/cooperatives to instal plants and to acquire appropriate rail containers and trucks for development of cold chain for preservation and marketing of marine fish in the interior parts of the country.

Central Assistance to States for Economic Development

1978. SHRI RAM LAKHAN SINGH YADAV:

SHRI CHHEDI PASWAN:

Will the Minister of PLANNING AND PROGRAMME IMPLEMEN-

TATION be pleased to state:

(a) whether various State Governments have demanded Central assistance for economic development of their States;

(b) if so, the amount of Central assistance demanded by the various State Governments during last three years and the amount of Central assistance provided by the Government to each State Government;

(c) whether the Government propose to provide more Central assistance to Bihar; and

(d) if so, the time by which this amount is likely to be provided?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) and (b) The Central assistance for State Plans is allocated to the State Governments according to the formula approved by the National Development Council, for facilitating their economic development. The amount of Central assistance (gross) allocated to the States during the last three years is indicated in the Statement enclosed.

(c) and (d) The formula for allocating Central assistance for the State Plans favours the backward States like Bihar, by inclusion of criteria of population, per capita income and special development problems.

STATEMENT

Allocation of Central Assistance (Gross) to States during 1988-89, 1989-90 and 1990-91

(Rs. crores)

	1988-89	1989-90*	1990-91
1	2	3	4
A. Special Category States			
1. Assam	538.55	621.91	629.28
2. Arunachal Pradesh	160.51	141.26	164.69
3. Himachal Pradesh	220.06	190.96	224.64

	1	2	3	4
4. Jammu & Kashmir		518.40	548.24	574.70
5. Manipur		153.49	134.72	156.03
6. Meghalaya		135.82	129.81	148.21
7. Mizoram		138.62	83.87	141.71
8. Nagaland		183.57	105.06	125.13
9. Sikkim		67.59	60.53	68.11
10. Tripura		160.80	143.97	163.87†
Total A		2277.41	2160.33	2396.37
B. Non-Special Category States				
1. Andhra Pradesh		391.52	426.56	446.20
2. Bihar		577.38	613.63	646.24**
3. Gujarat		185.86	193.27	201.97
4. Goa		86.00	100.00	100.00
5. Haryana		83.67	77.57	103.02
6. Karnataka		203.74	225.00	235.13
7. Kerala		259.31	252.58	263.95
8. Madhya Pradesh		376.20	413.48	432.50
9. Maharashtra		307.85	337.52	352.71
10. Orissa		253.56	271.20	283.40
11. Punjab		99.00	81.91	115.67
12. Rajasthan		311.05	329.54	344.37
13. Tamil Nadu		348.09	364.49	404.70
14. Uttar Pradesh		776.02	856.20	1044.73
15. West Bengal		276.55	298.72	312.58
Total B		4535.80	4841.67	5287.17
Grand Total (A+B)		6813.21	7002.00	7683.54

*Central assistance corresponding the non-plan gap of the Special Category States was stopped from 1989-90, and thus the figures are not strictly comparable in their case, with the previous years.

**Including 5 crores advance Plan Assistance.

†Rs. 2.83 crores released by MOH for T.N.V. Accord not included).